

आयकर अपीलीय अधिकरण “राईपूर” न्यायपीठ पुणे में ।  
IN THE INCOME TAX APPELLATE TRIBUNAL “RAIPUR” BENCH, PUNE

(Through Virtual Court)

BEFORE SHRI R.S. SYAL, VICE PRESIDENT  
AND SHRI PARTHA SARATHI CHAUDHURY, JM

आयकर अपील सं / ITA No.28/RPR/2018  
निर्धारण वर्ष / Assessment Year : 2009-10

AGP Engineering Private Limited, .....अपीलार्थी / Appellant  
Tolani & Associates, 3<sup>rd</sup> Floor, Girish Heights,  
Beside Bharat Talkies, Near LIC Square,  
Nagpur – 440001.

PAN : AACCA0002B.

बनाम / V/s.

The Income Tax Officer,  
Ward – 1(1), Bhilai, C.G. ....प्रत्यर्थी / Respondent

Assessee by : None (Withdrawal Application filed.)

Revenue by : Shri Gitesh Kumar.

सुनवाई की तारीख / Date of Hearing : 23.12.2020

घोषणा की तारीख / Date of Pronouncement : 23.12.2020

**आदेश / ORDER**

This appeal by the assessee is directed against the order passed by the Commissioner of Income Tax (Appeals)-II, Raipur, Chattishgarh on 22.01.2018 in relation to the assessment year 2009-10.

2. Before us, the assessee has filed a letter dated 01.12.2020 seeking withdrawal of the appeal. The relevant contents of such letter reads as under :

*“The appellant had filed the above referred appeal before the Hon’ble Bench. The appellant has opted for Vivad Se Vishwas Scheme and consequently has received the Certificate in Form 3 u/s 5(1) of the VSV Act, 2020 from PR. CIT-1, Raipur (which is enclosed herewith).*

*In view of the above, the appellant is hereby withdrawing its above referred appeal.”*

3. The ld. DR did not raise any objection to the withdrawal of the appeal filed by the assessee. As such, the assessee is permitted to withdraw the appeal.

4. In the result, the appeal is dismissed as 'withdrawn'.

Order pronounced in the open Court on 23<sup>rd</sup> December, 2020.

**Sd/-**  
**(PARTHA SARATHI CHAUDHURY)**  
**JUDICIAL MEMBER**

**Sd/-**  
**(R.S. SYAL)**  
**VICE PRESIDENT**

पुणे / Pune; दिनांक / Dated : 23<sup>rd</sup> December, 2020.  
Yamini

**आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :**

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(A)-II, Raipur.
4. The Pr.CIT – II, Raipur.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, "राईपूर" बेंच, पुणे / DR, ITAT, "RAIPUR" Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

Senior Private Secretary  
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.